

1	2	3	4	5
23.	Sikkim	70	52	79
24.	Tamil Nadu	11009	12036	12784
25.	Tripura	196	223	221
26.	Uttarakhand	975	992	1073
27.	Uttar Pradesh	10851	11398	13165
28.	West Bengal	4600	4745	4789
UTs				
1.	Andaman and Nicobar Islands	22	23	22
2.	Chandigarh	142	151	148
3.	Dadra and Nagar Haveli	45	66	65
4.	Daman and Diu	27	29	29
5.	Delhi	2169	2141	2093
6.	Lakshadweep	1	0	0
7.	Puducherry	217	255	212
TOTAL :		105749	114444	119860

Procurement of Howitzers in violation of DP Manual

*313. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that there is a violation of Defence Procurement Manual, 2009 in procurement of Ultra Light Howitzers from BAE Systems;

(b) if so, the details thereof and the reasons therefor;

(c) whether BAE Systems has been dogged in unethical practices and dealings in many countries and has been charged for bribery by many countries; and

(d) if so, the reasons for procuring Howitzers from such a company, in violation of Defence Manual?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) A case for procurement of M777A2 Light Weight 155mm Howitzers through Foreign Military Sales (FMS) route from the

Government of United States of America, is in progress. Under the FMS route, the agreement, if any, takes place between the Governments of India and the United States of America.

Interlocutors on various disturbed States

*314. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry has appointed interlocutors on various disturbed States to have talks with the various armed groups and activists; and

(b) if so, the details of progress and impact thereof, specifically in respect of Jammu and Kashmir and North-East States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
(a) A three member team of Interlocutors, namely, Dr. Dileep Padgaonkar, Prof. M.M. Ansari and Prof. Radha Kumar, has been appointed to hold a sustained dialogue with all sections of the people in Jammu and Kashmir.

The Government has also appointed Shri P.C. Haldar as Interlocutor/Government of India's Representative for holding peace talks with various groups/bodies in Assam and Meghalaya. Shri R.S. Pandey has been appointed as the Government of India's Representative for Naga Peace Talks.

(b) The Group of Interlocutors for Jammu and Kashmir visited the State from October 23 to 28, 2010 and again from November 09 to 14, 2010. They have submitted the report of their first visit to the Home Minister on 01.11.2010.

As regards North Eastern region, talks with the outfits are continuing and progress is being made.

Slump in industrial growth rate

*315. SHRI MOHD. ALI KHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether industrial growth rate slumped to 5.6 per cent recently;

(b) if so, the item-wise details thereof and the reasons therefor; and

(c) the steps being taken to boost the growth during the remaining part of the Eleventh Plan?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) to (c) The industrial growth measured in terms of Index of Industrial Production (IIP) registered a growth of 10.2 per cent during April-September, 2010-11 as compared to 6.3 per cent during the corresponding period in 2009-10. On month on month basis, industrial growth has fluctuated and a deceleration was observed in September, 2010. Sectoral break up of growth of IIP is indicated below:—